THE GUJARAT RENTS, HOTEL AND LODGING HOUSE RATES CONTROL (REVIVAL OF OPERATION AND AMENDMENT) BILL, 2024.

GUJARAT BILL NO. 4 OF 2024.

A BILL

further to revive operation and to amend Gujarat Rents, Hotel and Lodging House Rates Control Act, 1947.

It is hereby enacted in the Seventy-fifth Year of the Republic of India as follows: -

1. (1) This Act may be called the Gujarat Rents, Hotel and Lodging House Rates Control (Revival of Operation and Amendment) Act, 2024.

Short title and commencement.

(2) It shall be deemed to have come into force on the 1st day of April, 2021.

Revival of Operation.

2. All the provisions of the Gujarat Rents, Hotel and Lodging House Rates Control Act, 1947 (hereinafter referred to as "the principal Act") shall stand revived with effect on and from the 1st day of April, 2021.

Bom. LVII of 1947.

Amendment of section 3 of Bom. LVII of 1947.

3. In the principal Act, in section 3, in sub-section (2), for the figures, letters and words "31st day of March, 2021", the figures, letters and words "31st day of March, 2026" shall be substituted.

3

STATEMENT OF OBJECTS AND REASONS

The Gujarat Rents, Hotels and Lodging House Rates Control Act, 1947 was enacted to control rents, repairs of certain premises and rates of hotels and lodging houses as well as for evictions. The operation of the said Act was extended from time to time as specified in sub-section (2) of section 3 of the aforesaid Act.

The said Act ceased to operate on 31st March, 2021 and as such all the provisions of the said Act had been ceased to operate from 1st April, 2021. Now, the State Government has considered it necessary to revive the provisions for a period of five years from 1st April, 2021 to 31st March, 2026. Clauses 2 and 3 of the Bill provide for the same.

The Bill seeks to achieve the aforesaid objects.

Dated the 16th February, 2024.

RUSHIKESH PATEL.

ANNEXURE

EXTRACT FROM THE GUJARAT RENTS, HOTEL AND LODGING HOUSE RATES CONTROL ACT, 1947.

Commencement and duration.	3.	(1)	XXX	XXX	XXX
		(2)	It shall remain in force upto and inclusive of 31st day of March 2021.		
		(3)	XXX	XXX	XXX

GUJARAT LEGISLATURE SECRETARIAT

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[SHRI RUSHIKESH PATEL,

MINISTER FOR HEALTH]

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D. M. Patel, Secretary, Gujarat Legislative Assembly.

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